

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1220
ANSWERED ON:31.07.2000
MISAPPROPRIATION OF STORES IN PGI CHANDIGARH
RAMJI MANJHI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there are misappropriation of stores worth Rs. 3.55 lakh has been detected during 1997 due to defective maintenance of stores ledgers in PGI, Chandigarh;
- (b) if so, the details thereof and the action taken in the matter; and
- (c) if not, the reasons therefore?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

(a): Yes, Sir.

(b)&(c): On the recommendations of the CBI a departmental enquiry has been initiated against the delinquent officials of the Institute. Sanction has also been granted to the CBI for prosecution of one of the delinquent official in the Court.